

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-552(ND)2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.07.2018**

**NAME OF THE COMPANY: M/s. CG Power and Industrial Solutions Ltd.
V/s. M/s. Effimac Equipment's Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Gautam S. Advocate for the Petitioner

ORDER

Request for an adjournment is being made on behalf of the petitioner.

To come up on 24th July, 2018.


(Ina Malhotra)
Member (J)